

(27)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/650/ (IB)/2017
NAME OF THE PETITIONER(S) : MADANLAL STEELS & FORGINGS PVT LTD
NAME OF THE RESPONDENT(S) : EL FORGE LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1 - ADITI ASHOK.

OPERATIONAL
CREDITOR
(MADANLAL STEELS)

[Signature]

Jayanthi Shah

counsel for
Respondent

ORDER

[Signature]
16/11/17

Ms Aditi Ashok, counsel for petitioner/operational creditor present. Ms Jayanthi Shah, caused appearance on behalf of the respondent and filed vakalat. Copy of the petition and other documents were furnished by the petitioner. She prayed time for filing counter. Time is enlarged at request. Put up on 23.11.2017 at 10.30 A.M.

-sd-
K Anantha Padmanabha Swamy
Member (Judicial)